

F.No.A.12018/6/2010.AD.III.B
GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS

By Speed Post/Fax

Gr. Floor, Hudco Vishala Building,
Bhikaji-Cama Place, New Delhi,
Dated the 13th August 2018

To,

All the Cadre Controlling Authorities
under Central Board of Indirect Taxes and Customs

Subject: Amendment in Recruitment Rules for the post of Havaldar and Head Havaldar in
Central Board of Indirect Taxes and Customs, Department of Revenue -
regarding.

Sir/ Madam,

I am to state that the amendment in Recruitment Rules for the posts of Havaldar and
Head Havaldar in Central Board of Indirect Taxes and Customs, Department of Revenue is
notified vide G.S.R. 712 (E) dated 30.7.2018. A copy of the above-mentioned Amendment
Gazette Notification is enclosed for your kind information and necessary action. It can also
be downloaded directly from the website: www.egazette.nic.in

Yours faithfully,

Encls.: As Above

(S.K.Gupta)

Deputy Secretary to the Govt. of India
Tel. /Fax No.: 26162675

Copy to:

- (1) Webmaster, DG Systems and Data Management, 4th & 5th Floor, Samrat Hotel, Chanakyapuri, New Delhi - 110021 for uploading the same on the CBIC website;
- (2) Chairman (Staff Selection Commission), Block No. 12, 5th, CGO Complex, New Delhi - 110003 for information and record.
- (3) ADG (HRM-I), DGHRD, Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg, New Delhi - 110001 for information and record;
- (4) US (RR), UPSC, Dholpur House, Shahjahan Road, New Delhi for information and record;
- (5) US (RR), DOPT, North Block, New Delhi for information and record.

(S.K.Gupta)

Deputy Secretary to the Govt. of India